

P. Dis. No. 534/70 :--

(3) In rule 411:-

(a) in the Table, after the entire relating to II Class Witness, the following shall be added, namely:—,

Expert Witness	First Class fare	Actual fare	12 paise per mile	Actual fare	Rupees five per day
(1)	(2)	(3)	(4)	(5)	(6)

(b) The existing Note under rule 411, shall be numbered as I and after the note so numbered, the following Note shall be added, namely:—

“NOTE 2 – The Court shall award Travelling allowance and batta to witnesses, who, in the opinion of the Court, are deemed as Expert Witnesses, according to the rates given above.”;